

DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) Date From 28.09.2022 TO 30.09.2022

Scrutiny

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	16-04-2022	Interlocutory Application (I.B.C)	710102030122022	COMPANY PETITION IB (IBC)/922(PB)2018	K.G. SOMANI LIQUIDATOR VS ASHOK MAHINDRU	Application under any other provisions- IBC,Sec 60(5),Sec 66(1)	28-09-2022	150-153,156,234-296,315-316,331-360 not clear page need to upload clear pdf	Prashant Kashyap
2	24-06-2022	Interlocutory Application (I.B.C)	710102050102022	COMPANY PETITION IB (IBC)/1440(ND)2018	SHAIENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS ASHOK MAHINDRU	Sec 60(5)	29-09-2022	51-52, not clear page	Sanjay Bhatt
3	24-07-2022	Interlocutory Application (I.B.C)	710102059742022	COMPANY PETITION IB (IBC)/2371(ND)2019	VIKAS KUMAR KHAIRARI VS INDIAN BANK	Section 74	28-09-2022	memo party missed in index	NAMRATA RANGA
4	30-07-2022	Interlocutory Application (I.B.C)	710102062102022	COMPANY PETITION IB (IBC)/777(ND)2019	VIVEK SHARMA VS LAKHAN SINGH	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	28-09-2022	please choose Application under any other provisions- IBC for Sec 66	Sayan
5	29-08-2022	Interlocutory Application (I.B.C)	710102070382022	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION VS ATUL KANSAL	Sec 60(5)	30-09-2022	stamp paper affidavit missing and page number not mention in index and sign missing in application page and page number missing application page please contact to registry	honey Khanna
6	02-09-2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	29-09-2022	case type wrong main petition not mention in prayer	Sanyam
7	01-09-2022	Interlocutory Application (I.B.C)	710102071402022	COMPANY PETITION IB (IBC)/654(PB)2019	AMIT SRIVASTAVA VS ANIL TAYAL	Sec 60(5)	30-09-2022	Please Mentioned Page No. in True Typed Copy	sahiba singh
8	05-09-2022	Interlocutory Application (I.B.C)	710102072262022	COMPANY PETITION IB (IBC)/3(ND)2020	LAL BABA SEAMLESS TUBES PVT LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	28-09-2022	memo party missed in index pagination missed after page 21,	CA Subodh Kumar Agrawal
9	07-09-2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	28-09-2022	Address Not Match in Affidavit and Need to True Copy Sign With Stamp	ANAND
10	07-09-2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	28-09-2022	Address Not Match in Affidavit	ANAND
11	09-09-2022	Interlocutory Application (I.B.C)	710102073862022	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Application under any other provisions- IBC	28-09-2022	Page No. 55 not clear page	Vishal
12	14-09-2022	Interlocutory Application (I.B.C)	710102074942022	COMPANY PETITION IB (IBC)/460(ND)2020	PRABHAT RANJAN SINGH VS RAMAN RAHEJA	Application under any other provisions- IBC	28-09-2022	section wrong in Index According your PDF	Prabhat

13	13-09-2022	Company Application(Companies Act)	710102074652022	COMPANY PETITION (COMPANIES ACT)/179(ND)2021	MAHAVIR STONE CRUSHING PVT. LTD VS MAHAVIR STONE CRUSHING PVT. LTD	Rule 11 of NCLT	28-09-2022	Proof of Service Missing	Manisha
14	14-09-2022	Interlocutory Application (I.B.C)	710102075072022	COMPANY PETITION IB (IBC)/812(ND)2018	SUSHEEL KUMAR GUPTA VS MAHAVIR STONE CRUSHING PVT. LTD	Application under any other provisions-IBC	28-09-2022	section not mention in index	PARTHO
15	14-09-2022	Interlocutory Application (I.B.C)	710102075132022	COMPANY PETITION IB (IBC)/1397(PB)2019	MRS. NIRMAL JAIN VS MR. NARENDER KUMAR SHARMA	Sec 60(5)	28-09-2022	Please Mentioned Page No. in True Typed Copy	ADVOCATE GAUTAM SINGHAL
16	15-09-2022	Interlocutory Application (I.B.C)	710102075332022	COMPANY PETITION IB (IBC)/386(PB)2018	MAHIPAL SINGH VS ROHIT SEHGAL LIQUIDATOR OF SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	29-09-2022	memo party pagination missed affidavit back date	Kartavya Mishra
17	16-09-2022	Interlocutory Application (I.B.C)	710102075862022	COMPANY PETITION IB (IBC)/739(ND)2021	BABU LAL GURJAR RP FOR MR. VARUN JAJOO VS ROHIT SEHGAL LIQUIDATOR OF SHREE SHYAM PULP AND BOARD MILLS LTD.	Application under any other provisions-IBC	28-09-2022	section Wrong in Index According your PDF	BABU LAL GURJAR
18	15-09-2022	Interlocutory Application (I.B.C)	710102075472022	COMPANY PETITION IB (IBC)/1446(PB)2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Application under any other provisions-IBC	28-09-2022	Due Double Payment Section 12 Payment Pending	Harish Chander Arora
19	19-09-2022	Review Application (IBC)	710102076442022	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS RATHI SUPER STEEL LIMITED	Rule 154 (1)	30-09-2022	section wrong and case type wrong and page 8 not mention in index	RAJA
20	20-09-2022	Interlocutory Application (I.B.C)	710102077102022	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL VS HARYANA STATE INDUSTRIAL	Application under any other provisions-IBC	28-09-2022	99-108,109-110,113, 115-120, not clear page and 114,121, hindi page	ABHISHEK
21	21-09-2022	Miscellaneous Application (IBC)	710102077192022	COMPANY PETITION IB (IBC)/297(PB)2018	ASHWINI VASISHTHA & URMILA VASISHTHA VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	28-09-2022	Memo Party Missing and Case Type Wrong Main Case No. Missing in your PDF E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama 25 Rs. Welfare Fund Fess Missing ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ARUN
22	20-09-2022	Interlocutory Application (I.B.C)	710102076682022	COMPANY PETITION IB (IBC)/22(PB)2018	ARCHANA SINGH VS MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	29-09-2022	Pg-104 to 109,112,119, 125, 136 to 138, cut and not clear	Mohd Farhan Khan
23	20-09-2022	Interlocutory Application (I.B.C)	710102076982022	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	28-09-2022	Please Document Once Again Document Not Show	OM PRAKASJ VIJAY

24	20-09-2022	Interlocutory Application (I.B.C)	710102076762022	COMPANY PETITION IB (IBC)/192(ND)2021	ALOK KUMAR AGARWAL VS ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Sec 12(2)	28-09-2022	Address Not Match in Affidavit	Nainshree
25	21-09-2022	Interlocutory Application (I.B.C)	710102077162022	COMPANY PETITION IB (IBC)/632(ND)2020	RAKESH KUMAR JINDAL (IRP) VS LOKESH KUMAR SINGH AND OTHERS	19(2)	28-09-2022	20,not clear page Main Case Missing in Memo Party	Sushmita Chaudhary
26	21-09-2022	Interlocutory Application (I.B.C)	710102077292022	COMPANY PETITION IB (IBC)/802(PB)2021	ANITA MONNEE KASHYAP VS RESOLUTION PROFESSIONAL (FOR BANK OF BARODA - MR. ANSHUL GUPTA)	Application under any other provisions- IBC	28-09-2022	5 Rs. welfare Fund Fess Missing in Vakalatnama Notary Missing in E-Stamp Paper and Address Not Match in Affidavit According your E-Stamp paper Affidavit Back Date	Vaibhav
27	20-09-2022	Interlocutory Application (I.B.C)	710102076932022	COMPANY PETITION IB (IBC)/271(PB)2017	SUNIL CHOPRA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	28-09-2022	41,44,47,59,63,127-130,245-257,259-264,266-296,298-303,305-308,310-318,321-333,335-383,388-389,419-420,450-453,455-458,459-461,466-471,498-506,509-511,531-532, not clear page and 556-561 cut page and page number not mention in true type copy	Harish
28	20-09-2022	Interlocutory Application (I.B.C)	710102077082022	COMPANY PETITION IB (IBC)/1896(ND)2019	RP SUNIL KUMAR AGRAWAL VS RAMESH RAO	Rule 11 of NCLT, 2016	28-09-2022	case type wrong	SUNIL KUMAR AGRAWAL
29	22-09-2022	Interlocutory Application (I.B.C)	710102077552022	COMPANY PETITION IB (IBC)/564(ND)2022	SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Sec 60(5)	28-09-2022	section not mention in index and Section Wrong According your Index	Nithish Bangera
30	24-09-2022	Interlocutory Application (I.B.C)	710102078292022	COMPANY PETITION IB (IBC)/2185(ND)2019	ARUN CHADHA VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Any other provision - Govt body	28-09-2022	ib not mention in main case and page numbering missing in application and page number not mention after 33 page in index and separate application	Sameer
31	26-09-2022	Interlocutory Application (I.B.C)	710102078892022	COMPANY PETITION IB (IBC)/995(ND)2018	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS CA ANIL MATTA RESOLUTION PROFESSIONAL	Sec 60(5)	28-09-2022	Address Not Match in Affidavit	Iaxman
32	26-09-2022	Interlocutory Application (I.B.C)	710102078812022	COMPANY PETITION IB (IBC)/900(ND)2020	RAVINDER SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	28-09-2022	Volume Wise Index Missing and E-Stamp Paper Missing and Page No. 24- 28, 54- 76, 106- 115, True Copy Sign Missing and Page No. 35-50 , 77-88,158- 218 Page Not clear Page NO. 156-184, 204-212 , 215 Need to English Translate Copy	Utkarsh Mathur

33	27-09-2022	Interlocutory Application (I.B.C)	710102079172022	COMPANY PETITION IB (IBC)/190(ND)2022	MANOJ KUMAR GARG ADVOCATE VS THE BANK OF BARODA LIMITED	Rule 11 of NCLT, 2016	29-09-2022	sign missing in application page	MANOJ
34	27-09-2022	Interlocutory Application (I.B.C)	710102079012022	COMPANY PETITION IB (IBC)/521(ND)2022	KREATE ENERGY(I) PRIVATE LIMITED VS D B POWER LIMITED	Application under any other provisions-IBC	28-09-2022	memo party missing	Vikram Singh Baid
35	27-09-2022	Interlocutory Application (I.B.C)	710102078952022	COMPANY PETITION IB (IBC)/02(PB)2017	MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS R.C.INFO SYSTEMS LIMITED	Sec 60(5)	29-09-2022	19-21,25,27,39,41-44,47-57,79-81 not clear page and 60,62,64,66, translate to english page	ABHISHEK
36	27-09-2022	Interlocutory Application (I.B.C)	710102079092022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-09-2022	14-15 missing page	FANISH KUMAR RAI
37	27-09-2022	Interlocutory Application (I.B.C)	710102079102022	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	29-09-2022	37-44,47,49,52-56,126-127 not clear page	Sandeep
38	27-09-2022	Interlocutory Application (I.B.C)	710102079282022	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS BHARAT SHARMA	Sec 66(1)	29-09-2022	266-285,316-321,330-351,366-368,371,385,407-421,440-443,466-470,489-492,496-498,509-511,574-575,581-585,587-591,636, not clear page and 535,537, translate to english and double page number	CA. Reshma Mittal
39	27-09-2022	Interlocutory Application (I.B.C)	710102079232022	COMPANY PETITION IB (IBC)/2130(ND)2019	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR.NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	29-09-2022	section wrong	Iaxman
40	27-09-2022	Interlocutory Application (I.B.C)	710102079312022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS AMIT KOTHARI	19(2)	29-09-2022	28,33-34,40-43,45-46,48,51-53,57-58,187-193,225-226,238-245, not clear page and welfare and court fee missing on vakalatnama and volume wise index missing	VEENU DRALL
41	27-09-2022	Interlocutory Application (I.B.C)	710102079302022	COMPANY PETITION IB (IBC)/144(PB)2017	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS AMIT KOTHARI	Sec 60(5)	29-09-2022	section wrong and 125-127,129-131, not clear page and page number not mention type copy	ABHISHEK
42	27-09-2022	Interlocutory Application (I.B.C)	710102079002022	COMPANY PETITION IB (IBC)/569(ND)2019	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions-IBC	29-09-2022	page number missing after 4 page and 7-9, 13-14,16,19-23,35-36,146,153,175,178-203,213-214,216,227,237-238,246-247, not clear page and volume wise index missing	RAJIV MALIK
43	28-09-2022	Interlocutory Application (I.B.C)	710102079402022	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions-IBC	29-09-2022	43,45, not clear page	Rakesh

44	28-09-2022	Interlocutory Application (I.B.C)	710102079392022	COMPANY PETITION IB (IBC)/272(PB)2019	SS CONSTRUCTION THROUGH SHUSHILA SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-09-2022	16-18,21,25-28, not clear page and welfare and court fee missing	PRANAV
45	28-09-2022	Company Application(Companies Act)	710102079422022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2021	CENTRAL RAILSIDE WAREHOUSE COMPANYLIMITED VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	29-09-2022	TECHNICAL AND IN SOFT COPY SECTION NOT MATCH	Suman
46	28-09-2022	Interlocutory Application (I.B.C)	710102079362022	COMPANY PETITION IB (IBC)/272(PB)2019	SATISH KUMAR VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-09-2022	welfare and court fee missing in vakalatnama	PRANAV
47	27-09-2022	Interlocutory Application (I.B.C)	710102079182022	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS JNC CONSTRUCTION PRIVATE LIMITED	Application under any other provisions-IBC	28-09-2022	11-13 cut page	Shravan
48	27-09-2022	Interlocutory Application (I.B.C)	710102078932022	COMPANY PETITION IB (IBC)/297(PB)2018	PRAMOD KUMAR SHAEMA RESOLUTION PROFESSIONAL VS HARYANA SAHKARI VIKAS PRADHIKARAN	Rule 11 of NCLT, 2016	28-09-2022	27,38-40, not clear page	ABHISHEK
49	20-09-2022	Interlocutory Application (I.B.C)	710102076812022	COMPANY PETITION IB (IBC)/232(ND)2022	MANOJ KULSHRESTHA VS HARYANA SAHKARI VIKAS PRADHIKARAN	Sec 60(5)	28-09-2022	1 Rs. Court Fess Missing in Vakalatnama ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Manoj Kulshrestha
50	28-09-2022	Interlocutory Application (I.B.C)	710102079672022	COMPANY PETITION IB (IBC)/359(ND)2022	PARUL GOYAL RESOLUTION PROFESSIONAL VS HARYANA SAHKARI VIKAS PRADHIKARAN	Application under any other provisions-IBC	29-09-2022	38 not clear page	ABHISHEK
51	28-09-2022	Interlocutory Application (I.B.C)	710102079652022	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	29-09-2022	73-74 not clear page	Sandeep
52	27-09-2022	Interlocutory Application (I.B.C)	710102079022022	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. VS I WORLD BUSINESS SOLUTIONS PVT LTD	Application under any other provisions-IBC	29-09-2022	section not mention in index and sign missing in application page and double page number after 12 page and 28-30,51 not clear page and true copy and sign missing in annexure page and welfare and court fee missing on vakalatanama	Rajiv Malik
53	27-09-2022	Interlocutory Application (I.B.C)	710102079162022	COMPANY PETITION IB (IBC)/187(ND)2022	MANOJ KUMAR GARG ADVOCATE VS THE BANK OF BARODA LIMITED	Rule 11 of NCLT, 2016	29-09-2022	sign missing in application page	MANOJ
54	28-09-2022	Interlocutory Application (I.B.C)	710102079532022	COMPANY PETITION IB (IBC)/43(ND)2018	UJALA PUMPS PVT. LTD. VS UJALA PUMPS PVT. LTD.	Application under any other provisions-IBC	29-09-2022	section not mention in index	Rajanish
55	28-09-2022	Interlocutory Application (I.B.C)	710102079542022	INTERLOCUTORY APPLICATION (I.B.C)/5818(PB)2021	SACHIN KAPIL VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	29-09-2022	application missed	Rupender Sinhmar

56	29-09-2022	Company Application(Companies Act)	710102080112022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2022	AMAN TEXTILE PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Application under any other provisions	30-09-2022	main case not link with application	KAMNA SINGH
57	28-09-2022	Interlocutory Application (I.B.C)	710102079382022	COMPANY PETITION IB (IBC)/272(PB)2019	SHIVA CONSTRUCTION THROUGH S.D. SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-09-2022	17-19,21,23, not clear page and welfare and court fee missing	PRANAV
58	28-09-2022	Interlocutory Application (I.B.C)	710102079412022	COMPANY PETITION IB (IBC)/900(ND)2020	K.R.INDUSTRIES VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	30-09-2022	14-16,45-47 not clear page	Arijeet
59	28-09-2022	Interlocutory Application (I.B.C)	710102079332022	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS M/S BADRI SARRAF (P) LTD.	Sec 66(1)	30-09-2022	page 5,18-24 not clear and page wrong arrange after 12 page and page number not mention after 13 page index	Rajesh
60	28-09-2022	Interlocutory Application (I.B.C)	710102079642022	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. TARUN MITTAL VS MR. ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	30-09-2022	section wrong and 13-17,24-26, not clear page and welfare missing and ticket not allowed mid on vakalatnama	Aditya Nayyar
61	28-09-2022	Interlocutory Application (I.B.C)	710102079512022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MR. ATUL KUMAR KANSAL	Regulation 44(2), Liquidation process Regulation, 2016	30-09-2022	section wrong and court fee and welfare missing	KULDEEP
62	28-09-2022	Company Application(Companies Act)	710102079572022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2022	ALP POLYMER PARK PRIVATE LIMITED VS MR. ATUL KUMAR KANSAL	Rule 11 of NCLT,Rule 154, NCLT 2016	30-09-2022	24-26 not clear page	Rajeev K Goel
63	28-09-2022	Interlocutory Application (I.B.C)	710102079562022	COMPANY PETITION IB (IBC)/05(ND)2019	UMESH CHAND GOYAL LIQUIDATOR OF SARASH EXPORTS SERVICES PRIVATE LIMITED VS MR. ATUL KUMAR KANSAL	Application under any other provisions-IBC	30-09-2022	ib not mention in main case	aditya gauri
64	28-09-2022	Interlocutory Application (I.B.C)	710102079372022	COMPANY PETITION IB (IBC)/272(PB)2019	ABS ELECTRICALS PVT LTD VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-09-2022	welfare and court fee missing and page number not mention after 29 page index	PRANAV
65	28-09-2022	Restoration Application (IBC)	710102079442022		ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-09-2022	main case not link and notary missing stamp paper and 39-41,46-52, not clear page and court fee missing and double page numbering	OCEAN LAW FIRM
66	29-09-2022	Interlocutory Application (I.B.C)	710102079932022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAVINDRA KUMAR SINGHAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	30-09-2022	21-22,48-51,64-73not clear page and 57,59,61,63, cut page and ticket not allowed mid on vakalatnama	Puja Jakhar
67	29-09-2022	Interlocutory Application (I.B.C)	710102080012022	COMPANY PETITION IB (IBC)/637(ND)2022	ACRES BUILDWELL PRIVATE LIMITED VS SPICEJET LIMITED	Rule 11 of NCLT, 2016	30-09-2022	section wrong and memo party missing	VARUN K CHOPRA

80	29-09-2022	Interlocutory Application (I.B.C)	710102079822022	COMPANY PETITION IB (IBC)/677(PB)2018	RELIGARE FINVEST LIMITED VS ARTIFICE PROPERTIES PRIVATE LIMITED	Sec 60(5)	30-09-2022	memo party missing	Archana Lakhotia
81	29-09-2022	Interlocutory Application (I.B.C)	710102079962022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAJIV RASTOGI HUF VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	30-09-2022	Page No. 14-22 47-79, True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Puja Jakhar
82	29-09-2022	Interlocutory Application (I.B.C)	710102080152022	COMPANY PETITION IB (IBC)/301(ND)2020	LOVENEET HANDA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	22(3)a	30-09-2022	Page No. 17-29 True Copy Sign Missing 10 Rs. Welfare Fund Fess Missing in Vakalatnama	Atul Bhatia
83	29-09-2022	Company Application(Companies Act)	710102079722022	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	30-09-2022	memo party missing and 8-9 cut page	RAJEEV
84	29-09-2022	Interlocutory Application (I.B.C)	710102079802022		K.LEELAVATHY ASSISTANT COMMISSIONER VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TVL.TECPRO SYSTEMS LIMITED	IBC Under Sec 9,Sec 60(5)	30-09-2022	main case not link and merge into one pdf	T.S.Kumar
85	29-09-2022	Interlocutory Application (I.B.C)	710102080022022	COMPANY PETITION IB (IBC)/3042(ND)2019	TRENTY CONSULTANCY SERVICES PRIVATE LIMITED VS ANIL KUMAR TAYAL	Sec 60(5)	30-09-2022	Address Not Match in Affidavit Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Shyam
86	29-09-2022	Interlocutory Application (I.B.C)	710102080002022	COMPANY PETITION IB (IBC)/227(ND)2021	JASWANT SINGH VS ANIL KUMAR TAYAL	Application under any other provisions-IBC	30-09-2022	true copy missing in annexure page	jaswant
87	29-09-2022	Interlocutory Application (I.B.C)	710102079992022	COMPANY PETITION IB (IBC)/376(ND)2020	KAPIL DEV TANEJA VS ANIL KUMAR TAYAL	Application under any other provisions-IBC	30-09-2022	page 1 to 6 blank page	MITAL AND MITAL
88	29-09-2022	Interlocutory Application (I.B.C)	710102080142022	COMPANY PETITION IB (IBC)/314(PB)2017	LEKHRAJ BAJAJ VS PUNJAB NATIONAL BANK	Application under any other provisions-IBC	30-09-2022	Some Advocate Sign Missing in Vakalatnama	ABHISHEK
89	29-09-2022	Interlocutory Application (I.B.C)	710102079772022	COMPANY PETITION IB (IBC)/654(PB)2019	ANURAG NIRBHAYA VS ANIL TAYAL SUSPENDED RP	Sec 60(5)	30-09-2022	page 81,62-63 not clear page ticket not allowed mid on vakalatnama and true copy missing annexure page	Sarfaraz Karim
90	29-09-2022	Interlocutory Application (I.B.C)	710102079742022	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Sec 60(5)	30-09-2022	Memo Party Paste on Top in Index and Down in Index and Section Wrong According your PDF 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ISHA ARORA
91	29-09-2022	Interlocutory Application (I.B.C)	710102080132022	COMPANY PETITION IB (IBC)/654(PB)2019	ANIL TAYAL VS ANURAG NIRBHAYA	Sec 60(5)	30-09-2022	2-8 not clear page	ABHISHEK
92	29-09-2022	Interlocutory Application (I.B.C)	710102080032022	COMPANY PETITION IB (IBC)/2239(ND)2019	MOHINDER SINGH REKHI VS BHIM SAIN GOYAL	Rule 11 of NCLT, 2016	30-09-2022	Need to Applicant Sign in Application	Kapil Sankhla

104	22-09-2022	Company Petition (Companies Act)	710102077692022		ANJU SAHNI VS MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
105	22-09-2022	Company Petition (Companies Act)	710102077772022		ANJU SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Brief synopsis missed,true copy sign missed in MoA &&& AoA, company master data missed	Aditya
106	22-09-2022	Company Petition (Companies Act)	710102077432022		ANJU SAHNI VS DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	30-09-2022	Brief synopsis missed, company master data missed	Aditya
107	22-09-2022	Company Petition (Companies Act)	710102077592022		ANJU SAHNI VS EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Company master data missed	Aditya
108	22-09-2022	Company Petition (Companies Act)	710102077622022		ANJU SAHNI VS MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	29-09-2022	Company master data missed	Aditya
109	22-09-2022	Company Petition IB (IBC)	710102077662022		EAST COAST CONSTRUCTIONS AND INDUSTRIESLIMITED VS EMAAR INDIA LIMITED	IBC Under Sec 9	28-09-2022	multiple document uploaded, delete old document and merge in 1pdf and 2pdf of proof of service, etc	YAMUNAH
110	22-09-2022	Company Petition (Companies Act)	710102077482022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
111	22-09-2022	Company Petition (Companies Act)	710102077492022		ANJU SAHNI VS LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Brief synopsis missed	Aditya
112	22-09-2022	Company Petition (Companies Act)	710102077752022		ANJU SAHNI VS EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Synopsis missed, no true copy sign in MoA &&& AoA, company master data missed	Aditya
113	22-09-2022	Company Petition IB (IBC)	710102077652022		LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED VS EXPO WEAVERS PRIVATE LIMITED	IBC Section 59	28-09-2022	volume wise index missed, page numbering missed on every pages of annexures, etc	Ravi
114	22-09-2022	Company Petition (Companies Act)	710102077642022		ANJU SAHNI VS LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
115	22-09-2022	Company Petition (Companies Act)	710102077582022		ANJU SAHNI VS EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Company master data missed, no sign on true copy stamp in annexures	Aditya
116	22-09-2022	Company Petition IB (IBC)	710102077462022		LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED VS EXPO WEAVERS PRIVATE LIMITED	IBC Section 59	28-09-2022	page:48-50, 60,129, numbering cut, page:73, 80, 94, not clear, etc	Ravi
117	22-09-2022	Company Petition (Companies Act)	710102077672022		ANJU SAHNI VS EVERSHERE CREATION PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
118	22-09-2022	Company Petition (Companies Act)	710102077512022		ANJU SAHNI VS MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Company master data missed	Aditya

119	22-09-2022	Company Petition (Companies Act)	710102077422022		DINESH JHUNJHUNWALA VS MAGNEFIQUE EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	29-09-2022	Wrong case type select, 25rs welfare and 3rs court fees missed, proof of service missed	RANJANA ROY GAWAI
120	22-09-2022	Company Petition (Companies Act)	710102077742022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Brief synopsis missed, ture copy sign missed on MoA &&& AoA, company master data missed	Aditya
121	22-09-2022	Company Petition (Companies Act)	710102077702022		ANJU SAHNI VS LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Brief synopsis missed, ture copy sign missed on MoA &&& AoA, company master data missed	Aditya
122	22-09-2022	Company Petition (Companies Act)	710102077732022		ANJU SAHNI VS DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, serial no cut 24 to 46, company master data missed	Aditya
123	22-09-2022	Company Petition (Companies Act)	710102077442022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	30-09-2022	Brief synopsis missed, company master data missed	Aditya
124	22-09-2022	Company Petition (Companies Act)	710102077522022		ANJU SAHNI VS DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
125	22-09-2022	Company Petition (Companies Act)	710102077612022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Wrong respondent name in basic detail kindly correct it, company master data missed	Aditya
126	22-09-2022	Company Petition (Companies Act)	710102077452022		ANJU SAHNI VS EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, company master data missed	Aditya
127	22-09-2022	Company Petition (Companies Act)	710102077632022		RAJASTHAN RAJYA VIDYUT KARMACHARI GRATUITY FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	29-09-2022	List of dates &&& events missed, pg no 11 missed,pgs not clear 22,45,46,49 to 55,MoA &&& AoA missed of respondent company, paste welfare and court fees in blank space on vakaltnama, 3rs court fees missed in vakaltnama	ANKIT
128	22-09-2022	Company Petition (Companies Act)	710102077502022		ANJU SAHNI VS MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-09-2022	Brief synopsis missed, company master data missed	Aditya
129	22-09-2022	Company Petition (Companies Act)	710102077602022		ANJU SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Company master data missed	Shivleen Pasricha
130	22-09-2022	Company Petition (Companies Act)	710102077532022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	30-09-2022	Company master data missed	Aditya
131	22-09-2022	Company Petition (Companies Act)	710102077902022		ANJU SAHNI VS MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	29-09-2022	Brief synopsis missed, company master data missed, true copy sign missed in MoA &&& AoA	Aditya
132	23-09-2022	Company Petition IB (IBC)	710102078102022		SUPREME EXIMP PTE. LTD. VS JEWEL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	29-09-2022	jurisdiction not in delhi	Vijay

133	22-09-2022	Company Petition (Companies Act)	710102077792022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Brief synopsis missed, ture copy sign missed on MoA &&& AoA, company master data missed	Aditya
134	22-09-2022	Company Petition (Companies Act)	710102077842022		ANJU SAHNI VS MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	29-09-2022	Brief synopsis missed,true copy sign missed in MoA &&& AoA, company master data missed	Aditya
135	22-09-2022	Company Petition (Companies Act)	710102077852022		ANJU SAHNI VS COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	29-09-2022	Brief synopsis missed, company master data missed	Aditya
136	22-09-2022	Company Petition (Companies Act)	710102077962022		RAJASTHAN RAJYA VIDYUT KARMACHARI SUPERANNUATION FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	29-09-2022	List of dates &&& events missed, pgs not clear 16,17,21,46 to 50,52 to 59,62, MoA &&& AoA missed of respondent, 3rs court fees missed in vakaltnama , paste welfare and court fees in blank space of vakaltnama, sign missed on true copy stamp	ANKIT
137	25-09-2022	Intervention Petition (IBC)	710102078642022		RUDRA BUYERS WELFARE ASSOCIATION VS RELIGARE FINVEST LIMITED	Rule 11 of NCLT, 2016	28-09-2022	Case Type Wrong ,and Case Type Wrong in Application Address Not Match in Affidavit and Page No. 15-56 True Copy Sign Missing Counsel Detail Incomplete	Shivam Singh
138	24-09-2022	Contempt Petition (IBC)	710102078442022		PUNJAB NATIONAL BANK VS GOPAL LAL BASHER	Rule 11 of NCLT, 2016	28-09-2022	vakalatnama not clear, contempt petition under rule 11 on nclt and other section under read with tag, etc	ANKIT RAJ
139	22-09-2022	Company Petition (Companies Act)	710102077782022		ANJU SAHNI VS EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Brief synopsis missed, ture copy sign missed on MoA &&& AoA	Aditya
140	22-09-2022	Company Petition (Companies Act)	710102077892022		ANJU SAHNI VS OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	28-09-2022	Synopsis missed, pgs cut 28 to 38, company master data missed	Aditya
141	25-09-2022	Contempt Petition(Companies Act)	710102078612022		AMREX MARKETING PRIVATE LIMITED VS UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec 425	28-09-2022	Memo of parties, list of dates/synopsis missed, vakaltnama missed, link contempt with main petition	NIHARIKA AHLUWALIA
142	26-09-2022	Intervention Petition (IBC)	710102078862022		SBM BANK (INDIA) LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	Sec 60(5)	29-09-2022	multiple document uploaded, upload only petition and proof of service, sec not mention on pages 7, 25rs advocate welfare and 3rs court fee missed, etc	Vineet
143	24-09-2022	Company Petition (Companies Act)	710102078382022		NIPUN KHANNA VS KAY DRY CLEANERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-09-2022	pgs missed 331 to 356 according to master index, serial no 126 missed, mentioned type pg no on typed copy	Sambit Nanda

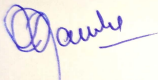
144	22-09-2022	Company Petition (Companies Act)	710102077872022		ANJU SAHNI VS SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-09-2022	Brief synopsis missed, company master data missed, pgs cut 28 to 37	Aditya
145	23-09-2022	CA(A) Merger and Amalgamation(Compnies Act)	710102078162022		FIRST CLASS REALTORS PRIVATE LIMITED VS AAGYA ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	30-09-2022	Pg no 83-84,88-89,93-94,198-199,203-204,230-231,234-235,241-242,287-288,296-297 in one pg kindly rotate it, pgs not clear 100 to 110, pgs missed 121,122,278 to 286,289, wrong pagination after pg no 278, 25rs welfare missed in vakalnma	aaryan sharma
146	29-09-2022		0710102077312022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022		RELIGARE BROKING LIMITED Vs.	Sec. 230-232, Sec 234	Main Case Number msising, Affidavit Back date	
147	29-09-2022		0710102096192020/1	INTERLOCUTORY APPLICATION (I.B.C)/633(PB)2021		AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	Pages 53 to 62 according to PDF Not Clear	
148	29-09-2022		0710102107982020/9	COMPANY PETITION IB (IBC)/1058(PB)2020		INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	Pages 5 to 8 according to PDF Not Clear	
149	29-09-2022		0710102009802022/10	COMPANY PETITION (COMPANIES ACT)/30(PB)2022		MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	Page No. 82-85, Page Not Clear and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Need to Applicant Sign Every Pages	
150	29-09-2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022		MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	Volume 1 Index Missing Page No. 113- 287, 305-334, True Copy Sign Missing Page No. 335-341, 374-376, 378, 380, 528, Page Not Clear	
151	29-09-2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022		MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	Page No. 113- 287, 305-334, True Copy Sign Missing Page No. 335-341, 374-376, 378, 380, 528, Page Not Clear	
152	29-09-2022		0710102019322022/4	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2022		RAMACHANDRAN SUBRAMANIUM Vs. ERNST & YOUNG LLP	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	Wrongly Filed Need to be IA	
153	29-09-2022		0710102026962020/7	COMPANY PETITION IB (IBC)/1015(PB)2020		ENDLESS SERVICES PRIVATE LIMITED Vs. SLR CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	Counsel Details Incomplete and Date of Filing Missing	
154	29-09-2022		0710102029372018/18	COMPANY PETITION IB (IBC)/1757(PB)2018		SONIA RANI AND ORS. Vs. KST INFRASTRUCTURE LIMITED	IBC under Sec 7	Wrongly Filed Need to be IA	
155	29-09-2022		0710102041262021/6	COMPANY PETITION IB (IBC)/360(ND)2021		INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS	IBC under Sec 7	Need to Applicant Sign Every Pages	

156	29-09-2022		0710102047732022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2022		CAPITAL TRUST HOUSING FINANCE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Wrongly Filed Need to be IA	
157	29-09-2022		0710102049592022/4	INTERLOCUTORY APPLICATION (I.B.C)/2922(ND)2022		PUNAM MEHTA Vs. GOPAL BASER	Sec 60(5)	Page No. After 18 , 22 Page Missing in PDF	
158	29-09-2022		0710102050762022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022		KWALITY LIMITED Vs.	Sub-section (I) of section 230	Wrongly Filed Please Choose Correct Location	
159	29-09-2022		0710102050762022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022		KWALITY LIMITED Vs.	Sub-section (I) of section 230	Index Missing	
160	29-09-2022		0710102057192022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/243(ND)2022		HATAM SINGH Vs. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	Need to Applicant Sign Every Pages and Page No. 11-34 True Copy Sign Missing and Page No. 26-32 Page Not clear	
161	29-09-2022		0710102058602022/1	INTERLOCUTORY APPLICATION (I.B.C)/3589(PB)2022		MR. PARDEEP KUMAR SETHI RESOLUTION PROFESSIONAL Vs.	Sec 60(5)	E-Stamp Paper Missing	
162	29-09-2022		0710102060092021/4	COMPANY PETITION IB (IBC)/638(ND)2021		YES BANK LIMITED Vs. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	IBC under Sec 7		
163	29-09-2022		0710102065292022/1	INTERLOCUTORY APPLICATION (I.B.C)/4088(ND)2022		JALESH KUMAR GROVER MONITORING PROFESSIONAL IN THE MATTER OF IREO FIVERIVER PVT LTD Vs. KAILASH JAIN & ORS	Application under any other provisions- IBC	Page No. 191, 193, 198, 200, 209, 211, 216, 228, 231, 240, 243, 245, 258, 260, 272, 274-280, Need to English Translate Copy Please Page No. Mentioned in True Typed copy Page No. 316, 318, Page Not clear	
164	29-09-2022		0710102066662020/1	INTERLOCUTORY APPLICATION (I.B.C)/3087(PB)2020		BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. RAKESH KUMAR GUPTA	Sec 60(5)	Page No. After 14 Page No. Missing	
165	29-09-2022		0710102093812020/9	COMPANY PETITION IB (IBC)/1026(PB)2020		ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	Need to Applicant Sign Every Pages and Page No. 13-115 True Copy Sign Missing Page No. 100-107, 113-116 Need to English Translate Copy	
166	29-09-2022		0710102124462019/14	COMPANY PETITION IB (IBC)/2324(ND)2019		AJAY KNITWEARS AND FABRICS PRIVATE LIMITED Vs. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	5 Rs. Welfare Fund Fess Missing in Vakalatnama	
167	30-09-2022		0710102064782022/2					Page No. 6-62 True Copy Sign Missing	
168	30-09-2022		0710102083492021/6					Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	
169	27-09-2022		0710102011712022/2	INTERLOCUTORY APPLICATION (I.B.C)/837(ND)2022	SWATANTRA KUMAR SINGH Vs. BANK OF BARODA	Application under any other provisions- IBC			

170	27-09-2022		0710102033262021/15	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7		Address Not Match in Affidavit and Please Delete Extra Document	
171	27-09-2022		0710102036962022/4	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT Vs. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9		Incomplete Documents	
172	27-09-2022		0710102055042022/2	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED Vs. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9		Master Index Missing and Page No. 47, 61, 117-118, 129, 131, 164, 165, 166, 167, 169, 171, 174-175, Page Not Clear	
173	27-09-2022		0710102059662022/1	INTERLOCUTORY APPLICATION (I.B.C)/4053(PB)2022	PURVA STEEL LIMITED Vs. ANDHRA PRADESH STATE FINCANE CORPORATION	Sec 60(5)		Page No. 5-13 True Copy Sign Missing	
174	27-09-2022		0710102062842022/7	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA Vs. SACHIN SINGH	Sec 60(5)		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
175	27-09-2022		0710102074482022/1	INTERLOCUTORY APPLICATION (I.B.C)/4422(ND)2022	ASSISTANT PROVIDENT FUND COMMISSIONER Vs. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF TRADING ENGINEERS (INTERNATIONAL) LIMITED	Sec 60(5)		Order Copy Missed	
176	27-09-2022		0710102076572022/1	INTERLOCUTORY APPLICATION (I.B.C)/4551(ND)2022	ASTEROID SHELTERS HOMES PVT. LTD Vs. VIKRAM KUMAR RESOLUTION PROFESSIONAL DR JAIN VIDEO ON WHEELS LTD.	Sec 60(5)		Order Copy Missed	
177	27-09-2022		0710102077662020/8	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	IBC Under Sec 9		Wrongly Filed Need to be IA	
178	28-09-2022		0710102005332022/5	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED Vs. DYANAMIC ENGINEERS LIMITED	IBC Under Sec 9		Need to Applicant Sign Every Pages and Page No. 12-115 True Copy Sign Missing	
179	28-09-2022		0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59		Page No. 1-23 True copy Sign Missing	
180	28-09-2022		0710102008372020/7	COMPANY PETITION IB (IBC)/305(ND)2020	SATISH SAHEBRO DEOTALA (PARTNER ASTER APPLIANCES) Vs. AMEREX PRIVATE LIMITED	IBC Under Sec 9		Index Missing	
181	28-09-2022		0710102010862022/7	COMPANY PETITION IB (IBC)/97(ND)2022	INDIABULLS HOUSING FINANCE LIMITED Vs. DR SUBHASH CHANDRA	Section 95(1)		Page No. 1-7 True Copy Sign Missing	

182	28-09-2022		0710102021652021/6	COMPANY PETITION IB (IBC)/344(ND)2021	SHEELA SHARMA AND ORS Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7		Need to Applicant Sign Every Pages	
183	28-09-2022		0710102025352022/5	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9		Need to Applicant Sign Every Pages and Page No. 5-42 True Copy Sign Missing	
184	28-09-2022		0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9		Need to Applicant Sign Every Pages and Page No. 4-30 True Copy Sign Missing	
185	28-09-2022		0710102033262021/16	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7		Need to Applicant Sign Every Pages	
186	28-09-2022		0710102043592022/7	COMPANY PETITION IB (IBC)/517(ND)2022	SHRI SHYAM OVERSEAS LLP Vs. BEST AGROLIFE LIMITED	IBC Under Sec 9		Document Not Open Please Upload Document Once Again	
187	28-09-2022		0710102047732022/1	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/72(ND)2022	CAPITAL TRUST HOUSING FINANCE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Page No. 8-32 True Copy Sign Missing and Page No. 31-32 Page Not Clear	
188	29-09-2022		0710102034782022/2					Need to Applicant Sign Every Pages Page No. 110-115, 117, 159-160, 163-181, 203-211, 232-233 235-252, 256-262, 289-298, 301-307, 320, 325-327, 345-350, 357-358, 360-375, 380-387, 389-391, 395-396- 411 , 413-459, 550-558, True Copy Sign Missing and Page No. 228, 229, 293-294, 341, 342-343, 406-407 Page Not Clear, Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Please Delete Extra Vakalatnama	
189	28-09-2022		0710102052932021/5	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	Sec 60(5)		Back Date of Affidavit and Page No:18-19 is not Clear.	
190	28-09-2022		0710102053392022/4	COMPANY PETITION IB (IBC)/543(ND)2022	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs. STAR PET TRADING PRIVATE LIMITED	IBC under Sec 7		Rs.1 Court Fees is Missing.	
191	28-09-2022		0710102055232021/6	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2021	VASTUSTAR TRADING PVT. LTD. Vs. SUBRAMANIAN NATRAJAN	Sec 60(5)		Page No:21,23 is not Clear.	
192	28-09-2022		0710102065022022/2	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED Vs. ALCHEMIST LIMITED	----		Back Date of Affidavit.	

193	28-09-2022		0710102065512022/4	COMPANY PETITION IB (IBC)/637(ND)2022	ACRES BUILDWELL PRIVATE LIMITED Vs. SPICEJET LIMITED	IBC Under Sec 9		Proof of Service and Stamp paper is Missing.	
194	28-09-2022		0710102065542022/6	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED Vs. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions- IBC, Sec 60(5), Rule 11 of NCLT, 2016		Page No:134 is not Clear.	
195	28-09-2022		0710102072182022/1	INTERLOCUTORY APPLICATION (I.B.C)/4487(ND)2022	MADAN MOHAN DHUPAR Vs. AKASH GOYAL	Application under any other provisions- IBC		Back Date on Affidavit.	
196	28-09-2022		0710102133082019/15	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES Vs. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9		True Copy Sign is Missing.	
197	28-09-2022		0710102133082019/16	COMPANY PETITION IB (IBC)/365(ND)2021	ROYAL MANPOWER SERVICES Vs. FARIDABAD AUTOCOMP SYSTEM PRIVATE LIMITED	IBC Under Sec 9		Incomplete Documents.	


DALIP LAMBA
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